

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 5971
TO BE ANSWERED ON 10.04.2017

EMPLOYMENT IN MSME SECTOR

5971. SHRI RAJESH PANDEY:
SHRI NISHIKANT DUBEY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Micro, Small and Medium Enterprises (MSMEs) sector has been playing an important role in generation of employment in the country;
- (b) if so, the details thereof including the funds allocated and the targets fixed by the Government for generation of employment in the MSME sector during the last two years and the current year, State/UT-wise;
- (c) the extent to which the targets have been achieved during the said period; and
- (d) the further steps taken/being taken by the Government to achieve the said targets in a time bound manner?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF
MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI GIRIRAJ SINGH)

(a)to(c): Yes, Madam. The government monitors the employment in the MSME sector in the country by conducting All India Census of the sector, periodically. As per the last census (Fourth) of Micro, Small & Medium Enterprises data collected with reference to base year 2006-07, as well as data data extracted from the Economic Census 2005 conducted by Central Statistical Office (CSO), Ministry of Statistics & Programme Implementation (MoSPI), for activities excluded from Fourth Census, namely Wholesale/retail trade, legal, educational and social services, hotels & restaurants, Transports and storage & warehousing (except cold storage), the total employment in the MSME sector was 805.24 lakh. The State-wise details of the employment in the MSME sector are given in **Annexure I**.

Ministry of MSME is implementing Prime Minister's Employment Generation Programme (PMEGP) which is a major credit-linked subsidy programme aimed at generating self-employment opportunities through establishment of micro-enterprises in the non-farm sector by helping traditional artisans and unemployed youth. Any individual above 18 years of age is eligible. For setting up of projects costing above Rs.10 lakh in the manufacturing sector and above Rs. 5 lakh in the business /service sector, the beneficiaries should possess at least VIII standard pass educational qualification.

General category beneficiaries can avail of margin money subsidy of 25 % of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as scheduled caste/scheduled tribe/OBC /minorities/women, ex-serviceman, physically handicapped, NER, Hill and Border areas etc. the margin money subsidy is 35% in rural areas and 25% in urban areas.

The Scheme was launched during 2008-09. A total of 4.23 lakh micro enterprises have been assisted with a margin money subsidy of Rs 8695.27 crore providing employment to an estimated 35.48 lakh persons since PMEGP's inception till 2016-17.

The State/UTwise details of targets fixed, funds allocated, utilized and employment generation under the Scheme during each of the last three years in the country is placed at **Annexure-II**.

(d): Following initiatives have been taken to achieve the targets under PMEGP Scheme:

- In order to streamline the process of application flow and fund flow and to bring in transparency and better financial management and to prevent parking of funds at Nodal bank level an online PMEGP-MIS web portal has been introduced. All applications and fund flow will be processed online in stipulated time frame.
- Publicity is being made through print and electronic media, awareness camps at District level and State level are being organized in order to propagate the PMEGP scheme for the development of micro industries.
- Exhibitions are also conducted at district/state/zone and national level for providing marketing support to the entrepreneurs/units.
- For speedy completion of EDP training, these are being conducted through Departmental Training Centres as well as RSETIs/RUDSETIs as per MOU executed between KVIC & MCR.
- Industries such as Khadi, processing of Pashmina Wool, handloom and power loom units, value added products for tea, coffee, rubber etc. and transport activities are now eligible for funding under PMEGP.
- Implementing Agencies are instructed to encourage and provide necessary assistance to the beneficiaries for filing online application by setting up of help desks.

Annexure-I

Annexure I referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 5971 for answer on 10.04.2017

SI. No.	State/UTs	Employment (in Lakh)			
		Registered Sector	Unregistered Sector	EC, 2005	Total
1	JAMMU AND KASHMIR	0.9	2.17	2.68	5.75
2	HIMACHAL PRADESH	0.65	2.27	1.76	4.68
3	PUNJAB	4.16	14.16	8.48	26.79
4	CHANDIGARH	0.12	0.58	0.53	1.23
5	UTTARAKHAND	0.8	3.62	2.54	6.96
6	HARYANA	3.82	8.41	6.61	18.84
7	DELHI	0.58	5.94	13.29	19.81
8	RAJASTHAN	3.42	15	12.37	30.79
9	UTTAR PRADESH	7.55	51.76	33.06	92.37
10	BIHAR	1.48	15.97	10.81	28.26
11	SIKKIM	0.01	0.56	0.22	0.79
12	ARUNACHAL PRADESH	0.05	0.82	0.31	1.18
13	NAGALAND	0.16	1	0.54	1.70
14	MANIPUR	0.2	1.38	0.78	2.36
15	MIZORAM	0.26	0.3	0.25	0.81
16	TRIPURA	0.23	0.53	0.99	1.75
17	MEGHALAYA	0.13	1.04	0.75	1.92
18	ASSAM	2.11	4.48	7.66	14.25
19	WEST BENGAL	3.6	54.93	27.24	85.77
20	JHARKHAND	0.75	8.24	3.92	12.91
21	ODISHA	1.73	21.94	9.57	33.24
22	CHHATTISGARH	0.75	4.68	4.09	9.52
23	MADHYA PRADESH	2.98	17.32	13.36	33.66
24	GUJRAT	12.45	21.97	13.31	47.73
25	DAMAN & DIU	0.26	0.03	0.09	0.38
26	DADAR AND NAGAR HAVELI	0.26	0.07	0.07	0.40
27	MAHARASHTRA	10.89	24.72	34.43	70.04
28	ANDHRA PRADESH	3.83	35.15	31.71	70.69
29	KARNATAKA	7.89	22.58	16.24	46.71
30	GOA	0.33	0.87	0.68	1.88
31	LAKHSHADWEEP	0	0.05	0.02	0.07
32	KERALA	6.21	26.98	16.42	49.61
33	TAMIL NADU	14.26	38.89	27.82	80.97
34	PUDUCHERRY	0.21	0.25	0.55	1.01
35	ANDAMAN & NICOBAR ISLANDS	0.06	0.18	0.15	0.38
	ALL INDIA	93.09	408.84	303.3	805.24

Annexure-II

Annexure II referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 5971 for answer on 10.04.2017

Target & Achievement of Margin Money under PMEGP

(Rs. in lakh)

Sr. No.	State/UT	2014-15		2015-16		2016-17	
		Target	Achv.	Target	Achv.	Target	Achv. (Provisional)
1.	J & K	2919.50	3274.63	4006.80	3781.19	3541.26	2621.40
2.	Himachal Pradesh	1687.45	2237.73	1721.57	1767.26	1970.11	2185.27
3.	Punjab	2711.49	3190.88	3026.80	2902.97	3504.09	3181.60
4.	Chandigarh	287.99	61.46	90.00	87.72	100.00	82.84
5.	Haryana	2716.36	3012.98	3747.40	3112.09	3371.31	3383.53
6.	Delhi	1061.04	189.24	257.35	254.05	300.00	182.41
7.	Rajasthan	5369.78	5249.62	4188.14	4384.07	5500.99	4641.60
8.	Uttarakhand	1882.35	2153.32	1909.93	1740.86	2140.93	2122.33
9.	Uttar Pradesh	13339.41	16937.53	17535.32	14456.87	12981.52	14271.05
10.	Chhattisgarh	3474.41	2045.68	4303.8	2829.38	4493.30	4070.73
11.	Madhya Pradesh	8182.74	9241.70	7729.40	8117.17	8527.32	8346.06
12.	Sikkim	541.34	33.52	227.38	186.11	200.00	35.93
13.	Arunachal Pradesh	1793.42	1004.99	200.08	38.85	500.00	440.34
14.	Nagaland	1563.64	878.59	1255.83	1392.81	1751.68	2007.48
15.	Manipur	1403.65	1600.76	2855.92	1213.98	1741.70	2162.78
16.	Mizoram	1043.39	807.98	924.99	1026.35	1253.49	491.96
17.	Tripura	985.02	1333.65	2748.26	945.84	1578.62	3734.66
18.	Meghalaya	1184.79	971.14	1250.62	1056.12	1748.10	407.89
19.	Assam	5388.75	5397.01	4969.87	2869.74	5636.41	4910.36
20.	Bihar	8277.14	4111.32	7118.59	6588.55	6909.77	8336.51
21.	West Bengal	4396.32	6010.11	4765.49	3400.65	3680.30	6270.32
22.	Jharkhand	4547.06	2871.29	3462.64	3559.74	4165.73	2654.35
23.	Odisha	5621.47	3945.89	6282	5736.32	5201.65	6848.96
24.	A & N Islands	593.09	92.32	158.00	65.11	100.00	193.46
25.	Gujarat	4346.72	6200.52	6536.16	6339.73	5398.45	7561.61
26.	Maharashtra	6299.38	7843.81	9718.42	5285.03	6111.30	6001.36
27.	Goa	466.91	141.76	159.40	165.43	371.62	191.44
28.	Andhra Pradesh	2667.87	3492.11	4496.85	2262.37	2336.58	4916.08
29.	Telangana	1954.44	1889.35	2094.00	2217.57	2004.86	2561.72
30.	Karnataka	4512.99	6479.10	10846.89	5898.01	4941.62	11609.56
31.	Lakshadweep	704.68	28.61	90.00	0.00	50.00	0.00
32.	Kerala	2306.51	2679.28	2731.60	2720.48	2446.06	3350.68
33.	Tamilnadu	4974.91	6733.89	7110.80	5497.54	5291.23	8213.92
34.	Puducherry	100.00	112.10	100.00	106.37	150.00	103.65
	Total	109306.01	112253.87	128620.30	102006.33	110000.00	128093.84

Target & Achievement of Employment under PMEGP

Sr. No.	State/UT	2014-15		2015-16		2016-17	
		Target	Achv.	Target	Achv.	Target	Achv. (Provisional)
1.	J & K	20648	11025	16026	12115	14168	11691
2.	H.P	11664	6352	6888	5134	7880	6916
3.	Punjab	18692	6438	12104	7762	14016	9858
4.	Chandigarh	1592	160	720	323	800	376
5.	Haryana	19408	7024	14992	7232	13488	11016
6.	Delhi	7880	1584	1032	2048	1200	952
7.	Rajasthan	35160	15002	16752	14537	22000	13408
8.	Uttarakhand	12864	7889	7640	6161	8560	9890
9.	U.P	82784	48604	70144	43059	51928	36315
10.	Chhattisgarh	21488	5821	17215	9496	17976	12856
11.	Madhya P	53472	21896	30920	16497	34112	15520
12.	Sikkim	3800	54	912	397	800	201
13.	Arunachal P	13616	2871	800	104	2000	1984
14.	Nagaland	10768	2407	5024	4998	7008	7783
15.	Manipur	9328	829	11424	2715	6968	8419
16.	Mizoram	7432	6736	3696	9072	5016	3400
17.	Tripura	5680	6333	10992	5355	6312	17961
18.	Meghalaya	7656	3680	5000	4824	6992	2632
19.	Assam	32984	15535	19880	9026	22544	31498
20.	Bihar	49352	9240	28472	19624	27640	25872
21.	West Bengal	25392	24646	19064	12746	14720	26604
22.	Jharkhand	28288	8495	13848	12873	16664	10400
23.	Odisha	35096	10211	25128	17629	20808	20392
24.	A & N Islands	3640	790	1264	293	800	1398
25.	Gujarat	28520	18107	26144	14960	21592	11629
26.	Maharashtra	40216	28311	38879	20161	24448	17799
27.	Goa	2728	406	640	500	1488	660
28.	A.P	16192	12220	17984	7740	9344	14148
29.	Telangana	12040	6604	8376	7761	8016	6445
30.	Karnataka	29984	21825	43384	17284	19768	30286
31.	Lakshadweep	3360	93	720	0	400	00
32.	Kerala	14608	9738	10928	9653	9784	13068
33.	Tamilnadu	32480	36190	28440	20836	21160	25764
34.	Puducherry	4680	386	800	447	1200	699
	Total	703492	357502	516232	323362	441600	407840